

tisements on buses in 1975 is being requested to look into the matter and lay down fresh guidelines which will be 'followed by the D.T.C.

Repatriation of hijackers from Pakistan

724. SHRI JAGDISH PRASAD MATHUR.

SHRI HARISHANKAR BHABHRA:

SHRI JASWANT SINGH.

SHRI RAM LAKHAN PRASAD GUPTA:

SHRI RAMANAND YADAV:

SHRIMATI AMARJIT KAUR:

SHRI B. D. KHOBRAGADE:

SHRI DINESH GOSWAMI:

SHRI NARASINGHA PRASAD NANDA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan Government has refused to repatriate five persons who had hijacked Indian Airlines plane on 29th September, 1981;

(b) if so, what are the reasons given by Pakistan Government for the refusal; and

(c) what steps are being taken to get the hijackers repatriated?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c) Government have asked the Pakistan Government for the return of the hijackers. Pakistan Government's reply is awaited.

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PAPERS LAID ON THE TABLE

I. Report (1980-81) of the Indian Institute of Technology, Delhi and related paper

II. Report (1980-81) of the Indian Institute of Technology, Kanpur and related paper

III. Report (1980-81) of the Indian Institute of Technology, Madras and related paper

IV. Report (1980-81) of the Indian Institute of Technology, Bombay and related paper

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Indian Institute of Technology, Delhi, for the year 1980-81, and Review by Government on the Report. [Placed in Library. See No. LT-2937/81.]

(ii) Twenty-first Annual Report of the Indian Institute of Technology, Kanpur, for the year 1980-81, (Parts I and II, and Review by Government on the Report. [Placed in Library. See No. LT-2938/81.]

(iii) Twenty-second Annual Report of the Indian Institute of Technology, Madras, for the year 1980-81, and Review by Government on the Report. [Placed in Library. See No. LT-2939/81.]

(iv) Twenty-third Annual Report of the Indian Institute of Technology, Bombay, for the year 1980-81 and Review by Government on the Report. [Placed in Library. See No. LT-2936/84.]

Statements showing action taken by Government on the various assurances, promises and undertakings given during various Sessions

संसदीय कार्य विभाग में राज्य मंत्री (श्री सीताराम केसरी): श्रीमन् मैं आपकी आज्ञा से विभिन्न सत्रों में दिये गये आश्वासनों, वक्तव्यों और प्रतिज्ञाओं पर सरकार द्वारा की गई कार्यवाही को दर्शाने

वाले निम्नलिखित विवरण (अंग्रेजी तथा हिन्दी में), जिनमें प्रत्येक के सामने सम्बन्धित सत्र का उल्लेख किया गया है, सभा पटल पर रखी है :—

(1) विवरण संख्या 13	एक सौ नवां सत्र, 1979
(2) विवरण संख्या 11	एक सौ तेरहवां सत्र, 1980
(3) विवरण संख्या 11	एक सौ चौदहवां सत्र, 1980
(4) विवरण संख्या 9	एक सौ पन्द्रहवां सत्र, 1980
(5) विवरण संख्या 10	एक सौ सोलहवां सत्र, 1980
(6) विवरण संख्या 5	एक सौ सत्रहवां सत्र, 1980
(7) विवरण संख्या 4	एक सौ अठारहवां सत्र, 1981
(8) विवरण संख्या 1	एक सौ उन्नीसवां सत्र, 1981

[Placed in Library. See No. LT-2959/81 for 1 to (8)]

The Drugs and Cosmetics (First Amendment) Rules, 1981

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under section 38 of the Drugs and Cosmetics Act, 1940, a copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification G.S.R. No. 478(E), dated the 6th August, 1981, publishing the Drugs and Cosmetics (First Amendment) Rules, 1981. [Placed in Library. See No. LT-2940/81].

Notifications of the Ministry of Shipping and Transport (Roads Wing)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): Sir, I beg to lay on the Table under section 10 of the National Highways Act, 1956, a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping and Transport (Roads Wing):—

- (i) S.O. Nos. 23(E), and 24(E), dated the 13th January, 1981.
- (ii) S.O. No. 145(E), dated the 5th March, 1981, publishing corrigendum to S.O. NO. 24(E), dated the 13th January, 1981. [Placed in Library. See No. LT-2992/81. for (i) and (ii).]

REPORT OF THE COMMITTEE ON PETITIONS

श्री कलराज मिश्र (उत्तर प्रदेश) : श्रीमन्, मैं आपकी आज्ञा से खैरथल, जिला अलवर, राजस्थान के निवासी श्री जेठानन्द बिहारी लाल तथा अन्य 4 व्यक्तियों द्वारा हस्ताक्षरित याचिका, जिसमें 1971 के भारत-पाक युद्ध के दौरान सिध से निकाले गये शरणार्थी परिवारों को पुनर्वास सुविधायें प्रदान करने की प्रार्थना की गई है के सम्बन्ध में सत्तरहवां प्रतिवेदन प्रस्तुत करता हूँ।

REFERENCE TO THE HIGH PRICES OF ONIONS

SHRI ARVIND GANESH KUL-KARNI (Maharashtra): Mr. Chairman, Sir, please stay for a minute.

Sir, in the course of this week, today is the last day of the week. We discussed many times the price rise in this House particularly in relation to onions. In this connection, I want only to submit to you my predicament. You also have to purchase your onions. Either your wife or your servants must be purchasing onions. Yesterday when I went home in the evening at about 6 or 6.30 and was taking tea with my wife, my wife was very much annoyed. She asked me,